

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 179
(IB)-345(PB)/2019

IN THE MATTER OF:

Ms. Shweta Bansal

.... Applicant/petitioner

Vs.

M/s. Vardhaman Esate & Developers Pvt Ltd Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sandeep Bhuraria, Mr. Aman Anand, Mr. Parth
Kaushik, Advs.

ORDER

List on 13.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)